

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**COMPANY APPEAL(AT) NO.41 OF 2019**

**IN THE MATTER OF:**

Hind Dyes Manufacturing Company Pvt Ltd & Ors

Appellant

Vs

Kanji Bhanji Shah & Anr

Respondents

**For Appellant:-** Mr. Arun Kathpalia, Sr. Advocate.

**For Respondents:** - Mr. Shalendra Singh, Mr. Amit Kumar Singh, Mr. Manish Halpani, Advocates.

**ORDER**

**29.07.2019** - Pleadings are complete. Process the appeal for final hearing on  
**3<sup>rd</sup> September, 2019.**

(Justice Bansilal Bhat)  
Member (Judicial)

(Mr. Balvinder Singh)  
Member (Technical)

Bm/nn